

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In partial modification to this office earlier **961-1021/Bail/Judl./NDD/PHC/ND dated 29.01.2019**, I District & Sessions Judge, New Delhi District, hereby authorize the following Additional Sessions Judge (as mentioned in Column No. 2) to hear and dispose off Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations & Investigating Agencies under the jurisdiction of New Delhi Police District mentioned in column no. (3) for the period **w.e.f. 18.02.2019 to 28.02.2019** in accordance with law.

Sl.No.	Name of the Judicial Officer	Police Stations & Investigating Agencies (New Delhi District)	1st Link	2nd Link	3rd Link
(1)	(2)	(3)	(4)	(5)	(6)
1	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI-03)	Crime Branch(EOW), PFA, Connaught Place, Tuglak Road, Mandir Marg, Barakhamba Road, Parliament Street, Tilak Marg, Vasant Kunj(South), Vasant Kunj(North), Delhi Cantt., North Avenue, South Avenue, Mandi House Metro and Rajeev Chowk Metro	Sh.Satish Kumar Arora, ASJ-02 (FTC)	Sh. Naresh Kumar Malhotra, Spl. Judge (PC Act) (CBI-02)	Sh. O.P. Saini, Spl. Judge (2G Spectrum) (PC Act) (CBI-04)

It is clarified that rest of the bail roaster for the month of February, 2019 remains the same.

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 1691-1760 /Bail/Judl./NDD/PHC/ND dated, New Delhi the 14-2-19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District.
4. The In-Charge, Bail & Filing Section, Administration Branch, New Delhi District.
5. The Chief Prosecutor, New Delhi District.
6. All the Secretary, Bar Association, Delhi/New Delhi.
7. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
8. The PRO/APRO, New Delhi District.
9. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
10. PS to the Ld. District & Sessions Judge, New Delhi District.

**DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**